

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(OFFICE OF THE REGISTRAR GENERAL)

Subject: ECT 001-2022- Training of Trainers (TOT) programme on e-filing & Virtual Hearing for Government panel Advocates - Nominations of two Master trainers (Judicial Officers) from each High Court.

ORDER

No: 163 of 2022/REG

Dated: 08/02/2022

Mr. Umesh Sharma Excise Magistrate Jammu and Mr. Mir Wajahat Secretary District Legal Service Authority Anantnag are hereby nominated for the online Training of Trainers (TOT) programme scheduled to be held for the Master Trainers (Judicial Officers) on the topic “e-filing & Virtual Hearing for Government Panel Advocates” on 19th February 2022 between 10:30 AM to 1:30 PM, by e-Committee Supreme Court of India.

By order

158-1-622
Sanjeev Gupta
(Registrar General)

No: - 2253-61/REG/CPC

Dated: - 08/02/2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairperson I.T Committee,
3. Secretary to the Hon'ble Mr. Justice Sanjeev Kumar, Member I.T Committee,
4. Secretary to the Hon'ble Mr. Justice Rajnesh Oswal, Member I.T Committee,
..... for information of their Lordships.
5. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh at Jammu/Srinagar,
6. Principal District & Sessions Judge Jammu and Anantnag for informing the concerned Judicial Officer,
7. CPC e-Courts, High Court of J&K and Ladakh, at Jammu
..... for information and follow up.
9. Mr. Umesh Sharma Excise Magistrate Jammu and Mr. Mir Wajahat Secretary District Legal Service Authority Anantnag.
.... for information and compliance.

158-2-622
(Registrar General)